

**CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH**  
**JABALPUR**

**Original Application No.200/01010/2014**

Jabalpur, this Wednesday, the 04<sup>th</sup> day of September, 2019

**HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER**  
**HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER**

Naresh Narwale, S/o Shri Nathuramji  
Date of Birth 24.8.1954 R/o C/o Shri Kamaljeet Sachdeo  
Anand Nagar, Khandwa 450 001 (MP) **-Applicant**

(By Advocate –**Shri S.K.Nandy**)

**V e r s u s**

1. Union of India, Ministry of Railway,  
Through its General Manager Western Railway Churchgate  
Mumbai 400 032

2. Divisional Railway Manager  
Western Railway Ratlam Division Ratlam 457001 (M.P.)

3. Sr. Divisional Commercial Manager  
Western Railway Ratlam Division  
Ratlam 457001 (M.P.)

4. Chief Commercial Inspector Western Railway  
Mohu Ratlam Division 457001 (M.P.) **- Respondents**

(By Advocate –**Shri Arun Soni**)

**O R D E R (Oral)**

**By Navin Tandon, AM:-**

Learned counsel for the applicant prays to withdraw this  
Original Application with liberty to file a fresh, if any need arises.

2. Accordingly, the Original Application is dismissed as withdrawn with liberty as aforesaid.

**(Ramesh Singh Thakur)**  
**Judicial Member**

**(Navin Tandon)**  
**Administrative Member**

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